

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/351/CHE/2021 IN CP/1264/IB/2018
NAME OF PETITIONER : Vikas Gupta (RP) of M/s Kamachi Industries Ltd
NAME OF RESPONDENT : C Ramasubramaniam (RP) of M/s SLO Industries Ltd
SECTION : Sec 60(5) of IBC 2016 R/w Rule 11 of NCLT Rules 2016

ORDER

The Applicant is represented by Ms. Lily Francis, Advocate and the Respondent / RP is represented by Mr. S. Sathyanarayanan, Advocate through video conferencing platform.

The Respondent is permitted to file counter after serving a copy of the same to the other side on or before the next date of hearing.

List this matter on **13.08.2021** for filing counter and disposal.

-sd-

**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

grr

-sd-

**(R. SUCHARITHA)
MEMBER (JUDICIAL)**